

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of Bank of India for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1976 along with the Accounts and Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1976 along with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT-565/77.]

(2) A copy each of Notification Nos. S.O. 1984 to 1996 (Hindi and English versions) published in Gazette of India dated the 18th June, 1977, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-566/77.]

NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT, UNDER CUSTOMS ACT AND UNDER CENTRAL EXCISE RULES, AND AN EXPLANATORY MEMORANDUM IN RESPECT OF NOTIFICATIONS NOS. 282 (E) TO 385(E)

SHRI H. M. PATEL: I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section 38 of the Central Excises and Salt Act, 1944:—

[Shri H. M. Patel]

(i) The Central Excise (Fourteenth Amendment) Rules, 1977 published in Notification No. G.S.R. 281(E) in Gazette of India dated the 18th June, 1977.

(ii) The Central Excises (Forteenth Amendment) Rules, 1977 published in Notification No. G.S.R. 316(E) in Gazette of India dated the 13th June, 1977. [Placed in Library. See No. LT-567/77.]

(2) A copy each of Notification Nos. G.S.R. 310(E) and 312(E) (Hindi and English versions) published in Gazette of India dated the 18th June, 1977 issued under section 3 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-568/77.]

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 362(E) to 383(E) published in Gazette of India dated the 18th June, 1977.

(ii) G.S.R. 387(E) published in Gazette of India dated the 20th June, 1977 together with an explanatory memorandum. [Placed in Library. See No. LT-569/77.]

(4) A copy each of the following Notification (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 771 published in Gazette of India dated the 18th June, 1977 together with an explanatory memorandum.

(ii) G.S.R. 280(E) published in Gazette of India dated the 18th June, 1977 together with an explanatory memorandum.

(iii) G.S.R. 282(E) to 309(E), 311(E), 313(E) to 315(E) and 317(E) to 391(E) published in Gazette

of India dated the 18th June, 1977. [Placed in Library. See No. LT-570/77.]

(5) An explanatory memorandum (Hindi and English versions) in respect of Notification Nos. G.S.R. 282(E) to 383(E) published in Gazette of India dated the 18th June, 1977. [Placed in Library. See No. LT-571/77.]

DETAILED DEMANDS FOR GRANTS OF THE
MINISTRY OF ENERGY FOR 1977-78.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Energy for 1977-78. [Placed in Library. See No. LT-572/77.]

12.38 hrs

ELECTIONS TO COMMITTEES

(i) CENTRAL SILK BOARD

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) I beg to move:

"That in pursuance of sub-section (3) (c) of Section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (3) (c) of Section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

The Motion was adopted.